

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Selection process concerning engagement of Research Assistants in the High Court pursuant to Advertisement Notification No. 461 dated 23.07.2019- Interview.

NOTIFICATION

No: 1272

Dated: 27/11/2020

In partial modification of the High Court Notification No. 1270 dated 17.01.2020 it is hereby notified for information of all the concerned that the interview of the eligible candidates of the Jammu Province, including the candidates belonging to Union Territory of Ledakh and Kashmir Province as indicated in **Annexure-"A" & "B"** of the aforementioned notification shall now be held as per the following schedule:

Jammu Province:

Day	Date	Interview commencing time	Candidates called for interview
Monday	03.02.2020	04:00 pm	From S.No. 1 - 20
Tuesday	04.02.2020	04:00 pm	From S.No. 21 - 40
Wednesday	05.02.2020	04:00 pm	From S.No. 41 - 60
Thursday	06.02.2020	04:00 pm	From S.No. 61 - 80
Friday	07.02.2020	04:00 pm	From S.No. 81 - 100
Saturday	08.02.2020	10:00 am	From S.No. 101 - 155
Sunday	09.02.2020	10:00 am	From S.No. 156 - 213

Kashmir Province:

Day	Date	Interview commencing time	Candidates called for interview
Monday	10.02.2020	04:00 pm	From S.No. 1 - 20
Tuesday	11.02.2020	04:00 pm	From S.No. 21 - 40
Wednesday	12.02.2020	04:00 pm	From S.No. 41 - 60
Thursday	13.02.2020	04:00 pm	From S.No. 61 - 80
Friday	14.02.2020	04:00 pm	From S.No. 81 - 100
Saturday	15.02.2020	11:00 am	From S.No. 101 - 150
Sunday	16.02.2020	11:00 am	From S.No. 151 - 200
Monday	17.02.2020	04:00 pm	From S.No. 201 - 225
Tuesday	18.02.2020	04:00 pm	From S.No. 226 - 257

By Order.

(Sanjay Dhar)
Registrar General

No: 34448-64/RS

Dated: 27/11/2020

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta,
.... for information of their Lordships.

5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Rules, High Court of J&K, Jammu.
7. Director, State Judicial Academy, Jammu.
.... for information.
8. Registrar Judicial, High Court Wing, Jammu/Srinagar.
.... for information and making all necessary arrangements in this regard.
- ✓ 9. Registrar Computers, High Court of J&K, Jammu for uploading the same on the High Court website.
10. Principal District & Sessions Judge Leh for information and with the request to make necessary Video conferencing arrangements for the interview of the candidate(s) belonging to Leh of the UT of Ladakh on the respective date(s). Also serve a copy of this notification upon the concerned candidate.
11. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh Times.
12. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
13. Director All India Radio, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.

Registrar General

27/11/2017